

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BOYCH

OA No.890/98

New Delhi: this the 2nd day of June, 1998.

HON 'BLE MR. S. R. ADIGE, VICE CHAIRM AN (A) (SB)

Baleshwar Pandit, S/o Shri Ram Lakhan Pandit, Qr. No.833, Krishi Kunj, IARI Pusa, New Dalhi.

(By Advocate: Shri T. Chitranjan Hati)

Versus

- 1. ICAR
 through Director General,
 Krishi Bhawan,
 New Delhi.
- 2. National Bureau of Plant, Genetics Research, through Director, IARI Pusa, New Delhi Respondents.

O RDER(O RAL)

Applicant's counsel Shri Chittaranjan
Hati admits that applicant has separately filed
OANO.2588/92 which is on the same subject as
the present OA and he has also filed MA(unnumbered)
vide Filing No.5610 on 29.5.98 praying for amending
that OA.

- 2. Shri Hati therefore prays for permission to withdraw present 0.A. No.890/98 along with MA No.1147/98.
- 3. Prayer allowed and 0 A No.890/98 together with MANO.1147/98 is dismissed as withdrawn.

(S. R. ADIGE) VICE CHAIRMAN (A).